

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2543
ANSWERED ON:18.03.2005
CLEARANCE TO NCES PROJECTS
Rawat Shri Ashok Kumar

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether some Non-Conventional Energy Sources proposals of Uttar Pradesh are pending with the Government for clearance;
- (b) if so, the details thereof;
- (c) the action taken/proposed to be taken by the Government for early clearance of these proposals; and
- (d) the time by which these projects are likely to be cleared?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a),(b),(c) &(d): The details of non-conventional energy project proposals of Uttar Pradesh that have been received in this Ministry are given in the Annexure. The proposals would be considered on receipt of clarifications / revised proposals and clearance would be given immediately, depending upon techno-economic feasibility, fulfillment of terms and conditions as per the provisions contained in respective schemes and availability of funds.